- (d) if so, the details thereof; and
- (e) by when such steps would be taken?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The National Commission for Protection of Child Rights, a statutory body set up for protection of child rights, received complaints about the rights of children being abused by way of children rendered orphan when the parents have been killed by Maoists, lack of education, health, nutrition entitlements as well as safety for children etc.

(c) to (e) The Government of India in the Ministry of Women and Child Development has introduced in 2009-10, a comprehensive scheme namely, Integrated Child Protection Scheme (ICPS) for children in difficult circumstances including children affected by civil commotion of armed conflict. The scheme provides services such as family based non-institutional care, open shelters, institutional services and emergency out-reach service.

In addition to above the Bal Bandhu Scheme has also been approved as a Pilot project for implementation in ten districts of five States, namely, Andhra Pradesh, Assam, Bihar, Chhatisgarh and Maharashtra with the aim to protect the rights of children in areas of civil unrest. The scheme will be implemented by National Commission for Protection of Child Rights (NCPCR).

## Assistance to voluntary organizations in U.P.

†2170. SHRI JAI PRAKASH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of such voluntary organizations provided with financial assistance during the last three years, which are engaged in the field of women and child development in Uttar Pradesh;
- (b) the names of the said organizations, year-wise, State-wise and district-wise, and the financial assistance provided to them, year-wise;
  - (c) whether Government has reviewed the work done by these voluntary organizations;
  - (d) if so, whether Government has found any shortcomings in their working; and

<sup>†</sup>Original notice of the question was received in Hindi.

## (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The number and names of the voluntary organizations provided with financial assistance during the last three years, engaged in the field of women and child development in Uttar Pradesh and year-wise, State-wise and district-wise for the last three years are available on the Ministry's website viz. www.wcd.nic.in. The details are also given in the Annual Reports of the Ministry, which are available in the Library of the Rajya Sabha Secretariat.

(c) to (e) The performance of NGOs is reviewed through periodical reports, review meeting and field visits by concerned State Government officials and Ministry of Women and Child Development Area Officers. Further grant under any scheme is released only to those NGOs whose performance is found satisfactory.

## RE. DEMAND FOR CONSTITUTION OF JPC - contd.

SHRI PAUL MANOJ PANDIAN (Tamilnadu): Sir, we want JPC ... (Interruptions)...

SHRI A. ELAVARASAN (Tamilnadu): Sir, we want JPC ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Let me, at least, sit on the Chair ... (Interruptions)...

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, ask them to go back to their seats ... (Interruptions)...

SHRI RUDRA NARAYAN PANY: Sir, we want JPC ... (Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC, GRIVANCES AND PENSIONS (SHRI V. NARAYANASAMI): Sir, ask them to go back to their seats ...(Interruptions)... Why are they coming into the well of the House? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let the Papers be laid on the Table ...(Interruptions)... Mr. Moily, please lay your Papers on the Table.